

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALIAHABAD BENCH
ALIAHABAD

Dated: This the 11th September, 1997

Coram : Hon'ble Dr. R. K. Saxena JM
Hon'ble Mr. D. S. Baweja AM

ORIGINAL APPLICATION NO. 935/93

Harish Chand Maurya s/o Din Dayal Maurya,
resident of 827, Naharbagh, Faizabad.

C/A Sri S. L. Kushwaha

VERSUS

C/R Sri Amit Sthalakar.

ORDER

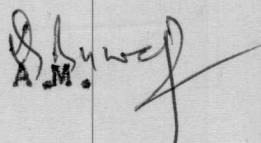
By Hon'ble Dr. R. K. Saxena JM

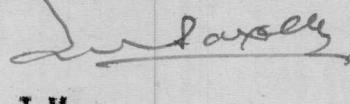
The applicant Sri Harish Chand Maurya has approached this Tribunal to seek relief that the respondents be directed to allow the applicant to appear in

the examination to be held on 28.6.1993 for the post of Incometax Inspector alongwith other staff.

2. The case of the applicant is that he was serving as Upper Division Clerk under the respondents. Upper Divisional Clerks are eligible to appear in the examination for the post of Incometax Inspector. Since the applicant was not allowed, this O.A. was filed.

3. This case is at the stage of final hearing. Shri S.L.Kushwaha, learned counsel for the applicant is present and he contends that the applicant does not want to press the O.A. because the relief which is claimed by him, has already been granted to him. Inview of these facts, O.A. stands dismissed as not pressed.


A.M.


J.M.

SQI